#### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

#### LOK SABHA UNSTARRED QUESTION NO. 1194

## TO BE ANSWERED ON THE 18<sup>th</sup> DECEMBER, 2018 / AGRAHAYANA 27, 1940 (SAKA)

#### SETTING UP OF STATE HUMAN RIGHTS COMMISSION

#### 1194. SHRI SANKAR PRASAD DATTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether State Human Rights Commissions on the lines of the National Human Rights Commission (NHRC) have been set up by all the States and if so, the details thereof;

(b) whether the number of complaints received and the rate of pendency have increased in NHRC during each of the last three years and the current year, if so, the details thereof and the reaction of the Government thereto;

(c) the number of cases in which NHRC has recommended compensation along with the number of such cases in which compensation has actually been paid to the victims during the said period, State-wise; and

(d) the corrective steps being taken by the Government for timely payment of compensation awarded by NHRC?

#### ANSWER

#### MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a): As per the information received from the States, State Human Rights

Commission (SHRC) has been set up in 26 States so far. A list showing

details of SHRCs is placed at Annexure-I.

(b): As per the information furnished by National Human Rights Commission (NHRC), the number of cases registered by the NHRC and the number of cases pending with the NHRC during each of the last three years

and the current year are as follows:

Year	Number of Cases	Number of cases
	Registered	pending
2015-2016	1,17,808	40,766
2016-2017	91,887	32,085
2017-2018	79,612	25,775
Current year upto	62,020	21,565
05.12.2018		

It is observed that with the concerted efforts of the NHRC, the total number of pending cases, which was 40,766 as on 31.03.2016, has come down to 21,565 as on 05.12.2018.

(c): A statement furnished by NHRC showing state-wise number of cases where NHRC has recommended monetary relief during the period 01.04.2015 to 05.12.2018 is placed at Annexure-II.

In 1299 cases, payments have been made to the victims or next of kin of the victims, while in 813 cases compliance reports are awaited.

(d): The Government takes all necessary steps for payment of compensation awarded by NHRC within the stipulated time. NHRC also takes necessary follow up action for obtaining compliance of its recommendations and also includes the status in its Annual Report which is laid before the Parliament.

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Information in respect of part (a) of Lok Sabha Unstarred Question No. 1194 for 18.12.2018 Statement Showing list of States where State Human Rights Commission have been set up

SI.No.	Name of the States
1	Assam
2	Andhra Pradesh (Joint SHRC for AP and Telangana)
3	Telangana 🤇
4	Bihar
5	Chhattisgarh
6	Gujarat
7	Goa
8	Himachal Pradesh
9	Haryana
10	Jharkhand
11	Jammu & Kashmir
12	Kerala
13	Karnataka
14	Madhya Pradesh
15	Manipur
16	Maharashtra
17	Meghalaya
18	Odisha
19	Punjab
20	Rajasthan
21.	Sikkim
22.	Tamil Nadu
23.	Tripura
24.	Uttar Pradesh
25.	Uttarakhand
26	West Bengal

# Information in respect of part (c) of Lok Sabha Unstarred Question No. 1194 for 18.12.2018

### Statement Showing State-wise number of Cases where NHRC recommended monetary relief during period from 01.04.2015 to 05.12.2018

	Recommended for monetary relief		Where case is closed after recommendation		Where reports awaited from authorities	
STATE NAME	NO. OF CASES	AMOUNT (in Rs.)	NO. OF CASES	AMOUNT (in Rs.)	NO. OF CASES	AMOUNT (in Rs.)
ANDAMAN & NICOBAR	1	500,000	1	500,000	0	0
ANDHRA PRADESH	54	11,890,000	30	5,795,000	24	6,095,000
ARUNACHAL PRADESH	14	2,290,000	3	550,000	11	1,740,000
ASSAM	36	42,400,000	20	33,350,000	16	9,050,000
BIHAR	117	22,772,498	79	12,977,498	38	9,795,000
CHANDIGARH	2	1,150,000	2	1,150,000	0	0
CHHATTISGARH	54	17,270,000	38	8,410,000	16	8,860,000
DELHI	117	19,960,000	76	12,830,000	41	7,130,000
GUJARAT	55	54,499,998	46	10,574,998	9	43,925,000
HARYANA	93	106,390,000	73	14,275,000	20	92,115,000
HIMACHAL PRADESH	7	1,110,000	4	310,000	3	800,000
JAMMU & KASHMIR	4	2,900,000	3	2,400,000	1	500,000
JHARKHAND	81	31,345,000	33	9,060,000	48	22,285,000
KARNATAKA	18	3,755,000	14	1,855,000	4	1,900,000
KERALA	18	6,700,000	11	4,900,000	7	1,800,000
MADHYA PRADESH	87	20,147,500	57	10,012,500	30	10,135,000
MAHARASHTRA	109	28,345,000	73	16,385,000	36	11,960,000
MANIPUR	42	26,390,000	33	19,790,000	9	6,600,000
MEGHALAYA	15	6,050,000	9	3,800,000	6	2,250,000
MIZORAM	9	1,300,000	5	625,000	4	675,000
NAGALAND	5	650,000	3	250,000	2	400,000
ODISHA	187	35,375,000	119	20,016,000	68	15,359,000
PUDUCHERRY	9	1,770,000	6	1,150,000	3	620,000
PUNJAB	46	55,609,000	27	52,109,000	19	3,500,000
RAJASTHAN	115	13,920,000	71	8,940,000	44	4,980,000
TAMIL NADU	38	7,075,000	29	5,225,000	9	1,850,000
TELANGANA	36	15,480,000	21	4,880,000	15	10,600,000
TRIPURA	11	4,430,000	8	4,105,000	3	325,000
UTTAR PRADESH	654	93,470,002	358	46,245,002	296	47,225,000
UTTARAKHAND	17	4,085,000	9	685,000	8	3,400,000
WEST BENGAL	61	15,535,000	38	7,525,000	23	8,010,000
TOTAL	2112	654,563,998	1299	320,679,998	813	333,884,000